

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 58/13	50/16	Hearing	397/ 398	Mukesh Life Style Pvt.Ltd 4 others Vs RA Energy Systems Pvt.Ltd & 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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None appeared for petitioners. Notice issued to petitioners not received. None appeared for respondents. Notice to R-1 is returned with endorsement "left without instructions". Notices issued to R-2 to 6 is returned with endorsement "refused". Hence R-2 to 6 are set ex-parte. Notice issued to R-9 is returned with endorsement "left without instructions". R-1 and R-9 are companies. But notices ~~says~~ returned with endorsement "left without instructions". Petitioners are called absent. Await notices of petitioners. Await notices of R-7 and R-8. Await notices of counsel for both sides.

List it on 31.05.2017.

MEMBER (J)

MEMBER (T)